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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/6/2016
NAME OF THE PETITIONER(S) : O. Padmanabhan
NAME OF THE RESPONDENT(S) : Supratronics Pvt Ltd & Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Lead by Senior Counsel Mr. R. Murari, PRIYADARSHINI N For A. K. BHASKAR	Counsel for Respondents Counsel for petitioner	
2.	Amlith. Yennan	Counsel for petitioner	

ORDER

Counsels for both parties present. The matter has been heard in part. The counsels prayed time for concluding their submissions. Time extended at request. Put up on 25.10.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)



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NAME OF THE RESPONDENT(S) : Supra Hi-Tech Electro Equipments Pvt Ltd & Others
UNDER SECTION : 634A

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1.	Lead by Senior Counsel, Mr. R. Murari PRIYADARSHINI N For T. K. Bhaskar	Counsel for Respondents	
2.	Anshu K. Venk	Counsel for Petitioner	

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